

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 54 OF 2019 &
IA NOS. 56, 607, 633 & 905 OF 2019**

Dated: 6th May, 2019

In the matter of:

| | | |
|--|------------|----------------------|
| GRIDCO Limited | ... | Appellant(s) |
| Versus | | |
| GMR Kamalanga Energy Limited & Ors. | ... | Respondent(s) |

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **24.07.2019**.

Court Master / PPS

tpd/kt